

ACC. NO. 75272
LOK SABHA DEBATES

Dated 30.03.2015
(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Thursday, 3rd May, 1956

*The Lok Sabha met at Half Past Ten
of the Clock*

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

11-31 A.M.

PAPERS LAID ON THE TABLE

STATEMENT REGARDING ALTERNATIVE
EMPLOYMENT TO SURPLUS PERSONNEL
OF DVC

The Deputy Minister of Irrigation and Power (Shri Hathi): On behalf of Shri Nanda, I beg to lay on the Table a copy of the statement regarding alternative employment to the surplus personnel of the Damodar Valley Corporation, in pursuance of an assurance given by me in reply to starred question No. 1680 on the 23rd April 1956. [See Appendix XI, annexure No. 42]

AMENDMENT TO ESTATE DUTY RULES

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): I beg to lay on the Table, under sub-section (3) of section 85 of the Estate Duty Act, 1953, a copy of the Notification No. 23/F. No. 27/3/55-ED, dated the 10th April 1956, making certain further amendment to the Estate Duty Rules, 1953. [Placed in the Library, See No. S-149/56].

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha :

"I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Wednesday, the 2nd May, 1956, passed the enclosed

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motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill further to amend the Constitution of India. The names of the Members nominated by the Rajya Sabha to serve on the said Joint Committee are set out in the motion."

Motion

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill further to amend the Constitution of India, and resolves that the following Members of the Rajya Sabha be nominated to serve on the said Joint Committee, namely, Shri Chandulal P. Parikh, Shri Biswanath Das, Shri K. Madhava Menon, Capt. Awadesh Pratap Singh, Dr. Anup Singh, Shri A. Satyanarayana Raju, Shri M. D. Tumpal-liwar, Shri K. S. Hedge, Shri Tarkeshwar Pande, Shri T. R. Deogirikar, Dr. P. Subbarayan, Shri J. V. K. Vallabharao, Shri V. K. Dhage, Shri Kishen Chand, Shri Surendra Mahanty, Kaka-Saheb Kalelkar and Shri Govind Ballabh Pant."

BUSINESS OF THE HOUSE

Shri Kamath (Hoshangabad): I would like to invite your attention to a persistent rumour which has lately approximated to certainty that this Budget Session will be extended. I have no doubt that my hon. colleagues here along with myself, would like to have a definite authentic announcement on the subject. I find that the Minister of Parliamentary Affairs is fortunately here, and I would therefore request you to ask him to tell the House first, up to what date the session would be extended, secondly, Government's legislative programme for the rest of the session, and thirdly the order of legislative business. Lastly, I would request you to see that the calendar of the extension is made available to us